

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RRP housing Pvt Ltd Date of Commencement of Liquidation: 23-04-2019; List of Stakeholders as on Date: 13-07-2023; Name of IP: Ms. Priya S. Anand; Process Number: 1; Last 5 digit of registration number: 10744

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		1682287		1682287				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	163	533764599	163	527084715		6679884		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2311015	1	2311015		0		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		164	537757901	164	531078017		6679884		